

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

104. C.P.(IB)-97(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: JB Polypack Private Limited

VS

Santosh Packaging Private Limited

SECTION 9 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Adv. Ganesh Remani for the Petitioner is present.
2. Ld. Counsel for the Petitioner submits that the reply was received on 20.05.2024 and there is factually incorrect statement which needs to be rebutted by way of rejoinder. Let the same be done after serving a copy on the other side, within two weeks.
3. We note that reply filed by the Corporate Debtor is under scrutiny. Corporate Debtor is directed to follow up with the registry and ensure the availability the defect free reply displayed on DMS. List on **19.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)